

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1815  
TO BE ANSWERED ON 27<sup>th</sup> JULY, 2018**

**SHORTAGE OF ORGAN DONORS**

**1815. SHRI SATAV RAJEEV:  
SHRIMATI SUPRIYA SULE:  
SHRI P.C. MOHAN:  
DR. HEENA VIJAYKUMAR GAVIT:  
SHRI DHANANJAY MAHADIK:  
SHRI P.R. SUNDARAM:  
DR. J. JAYAVARDHAN:  
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is shortage of human organ donors in the country;
- (b) if so, the details thereof including the number of persons who have requested for and received organ donations along with the number of persons who died due to unavailability of organs during the last three years, State-wise, UT-wise and organ-wise;
- (c) whether the Government has received any complaints regarding the wastage of donated organs and if so, the details thereof along with the action taken by the Government thereon;
- (d) whether the Government is also aware of rise in organ trade in the country;
- (e) if so, the details thereof and the number of cases reported along with action taken against the offenders during the last three years, State/UT-wise;
- (f) whether the Government proposes to review the organ transplant policy, if so, the details thereof; and
- (g) the other legal measures formulated by the Government to check illicit trade of organs?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): Yes. The estimated need for kidney, heart and liver donations and the number of organ transplants done is as under:

Organs	Need for transplants of new cases of organ failure every year	Estimated No. of Organ Transplants done per year (2017 Estimates)
Kidney	2,00,000	8000-10000
Liver	30,000	1800-2000
Heart	50,000	339

Health is a State subject. Data regarding number of persons who have requested for organs along with the number of persons who died due to unavailability of organs during the last three years is not available.

However, as per the data received by National Organ and Tissue Transplant Organisation (NOTTO) from States, the number of deceased organ transplantations done during the last three years state wise is at Annexure-I.

(c): No.

(d) & (e): Few instances of illegal organ trade have come to the notice of the Ministry of Health and Family Welfare through complaints/media reports. These cases are forwarded to concerned State Governments for investigation and further action as per the provisions of Transplantation of Human Organs and Tissues Act, 1994 (THOTA).

As per latest published information provided by National Crime Records Bureau (NCRB), the State/UT-wise data regarding number of cases registered under THOTA and action taken is at annexure-II.

(f): The Government of India has already enacted Transplantation of Human Organs and Tissues Act, 1994 (as amended in 2011).

(g): THOTA has provisions for imprisonment upto 10 years and fine upto Rs. 1.00 crore for commercial dealings in human organs. However, the enforcement of provisions of the Act is within the remit of the respective State Government. Under National Organ Transplant Programme (NOTP), all stakeholders including private hospitals are sensitized regarding provisions of the Act and to prevent commercial dealings in human organs and criminal acts related to organ transplantation.

## ANNEXURE-I

S.No.	States	NO. OF DONORS			KIDNEY			LIVER			HEART			LUNG			PANCREAS			TOTAT ORGANS		
		2015	2016	2017	2015	2016	2017	2015	2016	2017	2015	2016	2017	2015	2016	2017	2015	2016	2017	2015	2016	2017
1	Tamil Nadu	155	185	176	290	339	318	149	179	152	51	100	112	28	56	87	0	10	4	518	684	673
2	Kerala	76	78	26	132	113	46	61	64	19	14	18	8	2	0	5	1	1	3	210	196	81
3	Maharashtra	60	142	170	106	229	320	51	108	125	5	34	55	0	0	1	0	0	2	162	371	503
4	Telangana & Andhra Pradesh	98	106	150	168	182	292	99	100	143	19	15	42	7	2	2	0	4	1	293	303	480
	Andhra Pradesh		48	34		87	62		43	29		18	16		0	25		0	0	0	148	132
5	Karnataka	60	78	87	91	142	166	55	57	56	11	14	27	0	0	0	1	1	0	158	214	249
6	Gujarat	45	57	85	77	83	162	45	49	68	0	4	12	0	0	0	0	0	0	122	136	242
7	Madhya Pradesh	3	21	38	6	28	68	2	12	23	1	7	10	0	0	0	0	0	0	9	47	101
8	Uttar Pradesh	4	9	7	8	16	12	0	5	5	0	1	2	0	0	0	0	0	0	8	22	19
9	Delhi/NCR	23	35	45	45	62	78	27	32	36	6	18	22	0	0	0	0	0	0	78	112	136
10	Puducherry	9	11	15	18	20	28	2	4	6	1	1	5	0	0	0	0	0	0	21	25	39
11	Chandigarh	33	28	44	69	51	82	25	6	20	1	2	12	0	0	4	2	5	3	97	64	121
12	Rajasthan	7	9	28	14	16	50	7	6	26	1	3	16	0	0	1	0	0	1	22	25	94
	Total	573	807	905	1024	1368	1684	523	665	708	110	235	339	37	58	125	4	21	14	1698	2347	2870



23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	1	0	0	0	0	0	1	2	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	1	0	1	1	0	0	15	14	13	11	0	0	5	8	2	8	0	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	1	0	0	0	0	0	0	0	0	0	0	0	2	24	2	24	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	1	0	0	0	0	0	0	0	0	0	0	0	2	24	2	24	0	0
	TOTAL (ALL INDIA)	2	0	1	1	0	0	15	14	13	11	0	0	7	32	4	32	0	0

Source: Crime in India

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.